[Shri H. N. Mukherjee]

Auditor General of India for the year 1972-73, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes.

- (2) Two Hundred and Thirteenth Report on Action Taken by Government on the recommendations contained in their Hundred and Forty-ninth Report on Bangladesh Refugees (Department of Rehabilitation),
- (3) Two Hundred and Seventeenth Report on Accounting and Procedural Matters (Department of Economic Affairs and Ministry of Finance (Defence).

ESTIMATES COMMITTEE

NINETY-EIGHTH AND NINETY-FIFTH

SHRI R. K. SINHA (Faizabad): I beg to present the following Reports of the Estimates Committee:—

- Ninety-eighth Report on the Ministry of Finance (Department of Expenditure)—Delegation of Financial Powers.
- (2) Ninety-fifth Report on Action Taken by Government on the recommendations contained in their Sixty-ninth Report on the Planning Commission-Development of Backward Areas.

12.03 hrs.

STATEMENT RE INCIDENTS IN TURKMAN GATE AREA OF DELHI ON 19-4-1976

THE DEPUTY-MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Sir, in the course of a drive for the removal of encroachments and demolition of unauthorised structures in several parts of Delhi, the

Delhi Development Authority took up demolition operations near Turkmen Gate on 13th April, 1976. Alternate accommodation or sites with some basic amenities were made available to the families who were to be shifted from this area. The operations progressed without any incident till 18th April, 1976, by which time 404 families had shifted to new localities.

On 19th April, 1976, at about 10.30 a.m., about 500 persons from the families due for shifting gathered near Turkman Gate and protested against the demolition operations. Some leaders in the crowd made in 'ting speeches. The officers of the lielhi Development Authority wh were on the spot explained the correct position regarding the demands made by the families and pacified them for a while. Around 1 p.m. after the conclusion of prayers at Fazl-e-Ilahi mosque near Turkman Gate area, the crowds swelled to around 3,000 and started indulging in severe brick-batting, throwing stones, soda water pottles, acid bulbs, etc. Groups of anti-social elements moved in the adjoining shopping area of Asaf Ali Road also and indulged in violence and vandalism. An attempt was made to set fire to a building edjoining the Turkman Gate police post. The police post itself was also surrounded by a hostile mob. On receiving reports about these developments senior officers including the Deputy Commissioner and DIG rushed to the scene with re-inforcement. When persussion and repeated warnings failed to disperse the crowd the police had to resort to cane charge and tear gos. These also proved ineffective and the The heavy mob violence increased. brick-batting by the crowd and from roof-tops injured 34 officials including two Superintendents of Police and 3 magistrates. As the eituation deteriorated with serious threat to life and property in the locality, police had to open fire to disperse the roitous mobs. The situation was thereafter brought under control. As a result of firing 3 persons died on the spot and 3 more succumbed later to their injuries in the